

भारतीय दूरसंचार विनियामक प्राधिकरण Telecom Regulatory Authority of India



[भारत सरकार / Government of India]

Scheme for Registration of Consumer Organizations

One of the important objectives of TRAI is to safeguard Consumer interests and enhance Consumer Education and Awareness. To reach out to the Consumers, TRAI regularly organizes Consumer Outreach Programmes (COPs), Seminars and Workshops etc. with a view to educate the Consumers about various initiatives taken by it to protect Consumers and to elicit their views on import issues. Clearly, it is not possible for TRAI to interact with all Consumers. Consumer Organizations or NGOs can, therefore, play an important role in providing the necessary linkage/interface between the Consumers and the Authority.

- 2. TRAI has devised a scheme for Registration of Consumer Organizations/NGOs to partner it in its endeavour to protect Consumer interests. In this regard, TRAI has notified a Regulation 'Registration of Consumer Organizations Regulation, 2013" dated 21.02.2013. The Regulations, inter-alia, outlines the eligibility criteria, procedure and the roles expected from the Consumer Organizations.
- 3. Interested non-profit and non-political Organizations can apply for Registration under the scheme. No. of existing & Maximum Consumer Organisations can access from this link of the list of State & UT.
- 4. The link for applying for Renewal and New Registration of Consumer Organisations with TRAI can be accessed from URL given below: https://cogroup.trai.gov.in/login.

Last date to apply for Renewal and New Registration of Consumer Organisation with TRAI is being extended from **31" December 2025 to 31st January 2026.**

Useful links: -

1. State wise No of existing Consumer Organisations